

66.

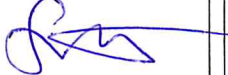
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.137/252/HDB/2018
NAME OF THE COMPANY	DR Ranagarao Nursing Home Private Limited
NAME OF THE PETITIONER(S)	DR Ranagarao Nursing Home Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Naresh Kumar Sangam	Advocate	9000666072	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Mr. Naresh Kumar Sangam, Learned Counsel for the  
 Petitioner. Issue notice to the RoC to submit his report.

Post the case on 06.04.2018



**Member (Tech)**



**Member (Judl)**